

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 114

CP (IB) No. 19/Chd/Hry /2020

IN THE MATTER OF:-

E&M Electrical Solutions Pvt. Ltd.

...Petitioner

Versus

A2Z Infra Engineerine Ltd.

...Respondent

Under Section: 9,IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 20.05.2024.

Sd/-
Court Officer

Tanvi
23.04.2024